

THE HIGH COURT OF MANIPUR AT IMPHAL

N O T I F I C A T I O N

Imphal, the 25th September, 2015

No. HCM/A-1/2013-A&E(J)/Vol-I/ The High Court of Manipur is pleased to declare the following candidates who appeared in the Written Examination held from 28th to 30th August, 2015 for recruitment to MJS Grade-III qualified for appearing in the interview (Viva voce):

Unreserved Category:

UR - (Unreserved) (60% & above)		
Roll no.	Name	Category
0003	K. Nirojit	Scheduled Caste
0018	Chengleinganbi Ngangom	OBC
0030	Athouba Khaidem	OBC
0031	Laishram Rina Devi	OBC
0062	Margaret Niangsiamkim	Scheduled Tribe
0071	Masana Evangeline Panmei	Scheduled Tribe
0094	Hrangao Rozhemai	Scheduled Tribe
0117	Ashem Tarunakumari Devi	General
0119	Sorokhaibam Sadananda Singh	General
0124	Sharda Yengkhom	General
0125	Girija Maibam	General
0133	Ningombam David	General
0147	Ratnesh Kumar Dwivedi	General
0150	Heeralata Moirangthem	General
0196	Amit Kumar	General
ST - (Scheduled Tribe) (50% & above but less than 60)		
Roll No.	NAME	category
0056	Kimneingah Kipgen	Scheduled Tribe
0059	Reena Serto	Scheduled Tribe
0067	Chonchuirinmayo Luithui	Scheduled Tribe
0073	M. Thangsuansang Zou	Scheduled Tribe
0074	Nangzakai Suante	Scheduled Tribe
0088	Joyce Kemp	Scheduled Tribe
SC - (Scheduled Caste) (50% & above but less than 60)		
Roll No.	NAME	CATEGORY
0004	Kh. Ajit Singh	Scheduled Caste

This is not in order of Merit.

The Interview (Viva voce) will be held from 10:00a.m. of 8th October, 2015 in the High Court of Manipur.

Candidates are hereby informed to bring all their original certificates.

Sd/-
(GOLMEI GAIPHULSHILLUI)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No. HCM/A-1/2013-A&E(J)/Vol-I/10712-29 Imphal, the 25th September, 2015
Copy to:-

1. The Secretary (Law), Govt. of Manipur.
2. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur
- He is requested to upload the above notification in the Official Website of this Registry.
3. The Joint Registrar (Admn./ PM&P), High Court of Manipur
4. The Deputy Registrar (Judl), High Court of Manipur
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
8. The Director, Information and Public Relation, Imphal.
- with one spare copy for favour of wide publicity in the News Item.
9. The Director, Doordarshan Kendra, Imphal
- for favour of wide announcement in the News Item.
10. The Assistant News Editor, AIR, Imphal
- for favour of wide announcement in the News Item.
11. The Editor: ISTV Network/Impact TV, Imphal
- for favour of wide announcement in the News Item.
12. The Editor: 1) Sangai Express (Eng) and 2) Poknapham.
- with a request to publish the above Notification in your esteemed daily for 2 (two) alternate days at the earliest possible and to submit the bill in "Triplicate" for early payment.
13. The P.A. to Registrar General, High Court of Manipur.
14. Notice Board/Guard File
15. Concerned file.


25/9/2015
REGISTRAR
HIGH COURT OF MANIPUR